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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
SPECIAL BENCH (Video Conference)**

**PRESENT: HON'BLE SHRI ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.12.2020 AT 10.30
AM**

TRANSFER PETITION NO.	TCP (IB) NO. 98/7/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsels representing both sides are present and they stated that parties are making efforts to settle the matter and prayed time. Time granted for submitting the outcome of the discussions. Put up the matter on 04.01.2021.

Sd/-

MEMBER JUDICIAL